

**GOVERNMENT OF INDIA
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
LOK SABHA**

UNSTARRED QUESTION NO:5816

ANSWERED ON:02.05.2013

RELEASE OF PAYMENTS BY INSTRUMENTATION LTD. .

Aaron Rashid Shri J.M.;Bhadana Shri Avtar Singh;Bhagora Shri Tarachand;Meena Shri Raghuvir Singh;Rajukhedi Shri Gajendra Singh

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether M/s. Instrumentation Limited (IL) have not released payments of several Small Scale Industrial (SSI) units inspite of completion of work;
- (b) if so, the names of such SSI units whose payment of Rs. Fifty lakh or above are pending as on 31 March, 2013;
- (c) whether any responsibility for dereliction of duty for unnecessary withholding payments of SSI units have been fixed of;
- (d) if so, the details thereof and if not reasons therefor; and
- (e) the steps being taken by the Government to ensure that payments of all SSI units are released within time-bound manner?

Answer

MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI PRAFUL PATEL)

(a): Yes, Madam.

(b): The names of the SSI units whose payment of Rs. 50 Lakh or above pending as on 31.03.2013 are as follows:

i) M/s. Mayur Cables

ii) M/s. Laxons

(c) & (d): The company is presently in financial crisis and it is finding it difficult to make timely payment of even salary/wages and statutory dues of its employees. However, all out efforts are being made to mobilize sufficient funds so that all pending dues can be met. Since non-payment is on account of severe liquidity crunch therefore, in this context, no disciplinary action is contemplated against any officers of the company.

(e): The Government has instructed the management of the Instrumentation Limited to settle outstanding dues expeditiously.